

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

18. C.P. (IB)-22(MB)2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2024**

**NAME OF THE PARTIES:- CS Anagha Anasingaraju Liquidator
For M/S. North American Coal
Corporation India Private Limited**

Section: 59 of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Vaidehi Kulkarni a/w Surekha Yadav and Avinash Khanolkar
appeared for the Petitioner. List this matter on **19.06.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)